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CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH, ALLAHABAD

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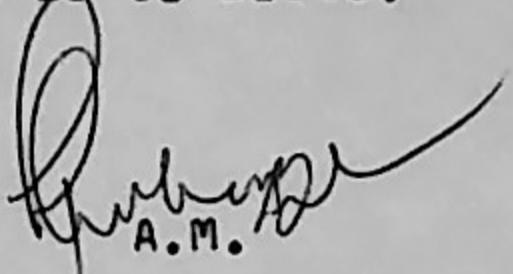
Registration T.A. No. 601/1987

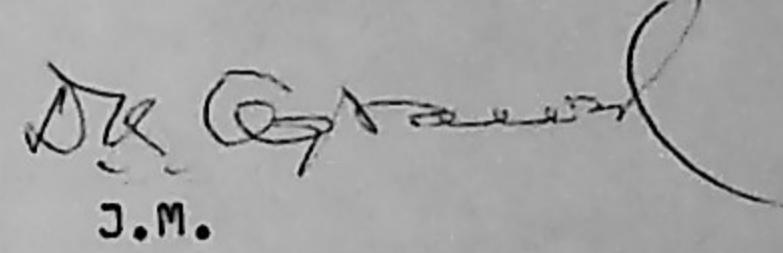
A.N. Malhotra Petitioner
Vs.
Union of India & ors ... Respondents

Hon' Mr. D.K. Agrawal, J.M.
Hon' Mr. K. Obayya, A.M.

(Hon' Mr. D.K. Agrawal, J.M.)

This Writ petition No. 634 was filed in the High Court of Judicature at Allahabad in the year, 1980. The petitioner namely, Shri A.N. Malhotra retired thereafter on 30-11-82. The perusal of the record shows that the petitioner has not appeared on the last three dates i.e. 7.3.89, 4.4.89 and 21.7.89. It appears that the petitioner has lost interest in pursuing the petition. Therefore, the petition is dismissed for want of prosecution with no order as to costs.


A.M.


D.K. Agrawal
J.M.

(sns)

November 21, 1989.

Allahabad.